

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:349

ANSWERED ON:06.12.2013

TRANSPORTATION OF POL TANKERS

Choudhary Shri Bhudeo;Devi Aswamedh;Kalmadi Shri Suresh;Singh Smt. Meena

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the National Disaster Management Authority (NDMA) had convened a meeting in April, 2010 to coordinate with the oil Companies and other regulatory authorities with a view to strengthening the safety and security of regulations for the transportation of Petroleum, Oil, Liquid (POL) tankers;

(b) if so, the details and the outcome thereof;

(c) the salient features of the safety related guidelines/ directions issues by NDMA to Oil Marketing Companies (OMCs);

(d) whether OMCs and their depots/petrol pumps have complied with the said directives and have installed the Vehicle Tracking System(VTS)/GPS on their POL tankers and if so, the details thereof and if not, the names of the OMCs which have failed to abide by the directives of NDMA, oil depot and State/UT-wise; and

(e) the steps being taken to ensure proper implementation of NDMA safety recommendations, particularly with regard to GPS installation in insurgency /naxal affected areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (e) : Yes, Madam. Information is being collected and will be laid on the Table of the House.